

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4275
TO BE ANSWERED ON THE 29TH MARCH, 2022

RELIEF MEASURES FOR DROUGHT, HAILSTORM AND PEST ATTACKS

4275. SHRIMATI RAMA DEVI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Ministry functions as a coordinator of essential relief measures provided during drought, hailstorm and pest attacks;
- (b) if so, the details of the works carried out in this regard during each of the last three years and the current year, State-wise;
- (c) whether there has been delay in providing assistance and relief work; and
- (d) if so, the reasons therefor and the reaction of the Government thereto?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures.

The Department of Agriculture and Farmers Welfare is concerned with providing relief under NDRF to farmers who have lost their crops due to drought, hailstorm, pest attack and cold wave/frost. An amount of Rs.11,224.86 Crore has been approved from NDRF during 2018-19 to 2020-21 to the States affected by the above said calamities. State-wise details are given at Annexure. During the current year i.e. 2021-22, the following State Governments have submitted Memorandum seeking financial assistance from NDRF:

S.No.	Name of the State	Calamity type
1.	Himachal Pradesh	Hailstorm
2.	Rajasthan	Drought (Kharif)
3.	Nagaland	Drought (Kharif/Rabi)

(c) & (d): The State Governments are responsible for disbursement of funds to the affected people and also to carry out the relief work at the ground level.

Annexure referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question
No.4275 due for answer on 29.03.2022

State-wise details of National Disaster Response Fund (NDRF) assistance from 2018-
19 to 2020-21 (drought, hailstorm, pest attack and cold wave/frost)

(Rs. in crore)

Sl. No.	Name of State	Calamity	Central assistance approved by Government of India (under NDRF)
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During 2018-19			
1.	Andhra Pradesh	Drought (Kharif)	900.40
2.	Karnataka	Drought (Kharif) Drought (Rabi)	949.49 1040.87
3.	Maharashtra	Drought (Kharif)	4714.28
4.	Rajasthan	Drought (Kharif)	1206.62
5.	Gujarat	Drought (Kharif)	127.60
6.	Jharkhand	Drought (Kharif)	272.42
Total			9211.68

During 2019-20			
1.	Manipur	Drought (Kharif)	34.81
2.	Rajasthan	Drought (Kharif)	230.77
3.	Rajasthan	Pest (Locust) attack (Rabi)	68.65
4.	Uttar Pradesh	Hailstorm (Rabi)	285.08
Total			619.31

During 2020-21			
1.	Madhya Pradesh	Pest Attack (Kharif)	1280.18
2.	Rajasthan	Drought (Kharif)	113.69
Total			1393.87
